

**Establishment of Kendriya Vidyalayas  
in Telangana**

1970. DR. BANDA PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any policy of Government to establish Kendriya Vidyalayas in each district of State;
- (b) if so, details of the action being initiated for establishment of Kendriya Vidyalayas in Telangana State; and
- (c) if not, the specific reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) The Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government employees including Defence personnel on receipt of the proposal in the prescribed proformae from Ministries/ Departments of Government of India / State Governments / Union Territory Administration committing thereby availability of requisite resources for setting up a new KV as well as on availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".

**Higher education facilities for Below  
Poverty Line students**

1971. SHRI RAJMANI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has conducted any survey to collect data of students belonging to the Below Poverty Line families admitted for higher education;
- (b) if so, the details thereof indicating the Total number of such students who got admission for higher studies during the last three years, State/UT-wise and if not, the reasons therefor; and
- (c) the steps taken by Government to provide higher education to the students belonging to poorest families?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The Ministry has no provision for such survey.

(c) The Constitution (One Hundred and Third Amendment) Act, 2019, inter-alia, enables the State to provide the benefits of reservation to the students from Economically Weaker Sections (EWSs) for admission in educational institutions. Accordingly, the Ministry issued order dated 17.01.2019 providing 10% reservation for students belonging to EWSs in admission to Central Educational Institutions (CEIs). Instructions have been issued to all CEIs for increasing the Total number of seats, over a period of two years, for providing this reservation. In this regard, an amount of ₹ 4315.15 crores has been sanctioned for creation of 2,14,766 additional seats in CEIs.

Further, to provide financial assistance to the meritorious students having family income of less than 8 lakhs per annum, the Ministry is implementing the 'Central Sector Scheme of Scholarship for College and University Students'. The Ministry is also implementing the 'Central Sector Interest Subsidy Scheme' to provide full interest subsidy on education loan upto ₹ 7.5 lakhs for students having parental income upto ₹ 4.5 lakhs. In the Indian Institutes of Technology and the National Institutes of Technology, the most economically backward students (whose family income is less than ₹ 1 lakh per annum) are given full remission of tuition fees and 2/3rd of the tuition fee remission is given to the other economically backward students (whose family income is between ₹ 1 lakh to ₹ 5 lakh per annum). Besides, the University Grants Commission is also implementing 'Ishan Uday Special Scholarship Scheme for North Eastern Region' under which the scholarship is provided for pursuing the undergraduate degree courses for students with domicile of NER whose parental income does not exceed ₹ 4.5 lakh per annum from all sources.

#### **Hurdles in functioning of autonomous colleges**

1972. SHRI K. J. ALPHONS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of colleges in the country which have been made autonomous;
- (b) whether it is a fact that State Governments and universities are creating obstacles for these colleges to function autonomously; and
- (c) steps that are being taken by Government to ensure that they are allowed to function autonomously?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) As on date, there are 736 Autonomous Colleges in the country.